Annexure IV

lame of CD: <u>Jasmine Buildmart Private Limited</u>, Date of Commencement of CIRP: <u>05-03-2024</u>; Order Rcvd on <u>09-03-2024</u> List of Creditors as on <u>10-01-202</u> <u>List of Operational Creditors (Government Dues)</u>

S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted					Amount of	Amount of	Amount of	Amount of Claim
		Date of	Amount Claimed	Amount of Claim	Nature of Claim	Amount	Whether	% of	Contingent	any mutual	claim not	under verification
		Receipt		Admitted		Covered	related	Voting	Claim	Debt Due,	admitted	
						by	party?	Share in		that may		
						Gurantee		CoC		be set-off		
1	Department of Trade and Taxes	22-03-2024	30,61,398.00	30,61,398.00	Government Dues	-	No	-	_	-	-	-
	Excise & Taxation Officer-cum-					-		-		-	-	-
	Assessing Authority, Ward-9,											
2	Gurugram (East)	08-04-2024	23,34,38,158.00	23,34,38,158.00	Government Dues		No		-			
	CGST Gurugram through its					-		-		-	-	-
	authorised representative Shri P.R.											
3	Lakra	06-06-2024	7,37,18,914.00	7,37,18,914.00	Government Dues		No		-			
	Employee Provident Fund					-		-		-	-	-
4	Organisation	04-09-2024	5,69,671.00	5,69,671.00	Government Dues		No		-			
	Director, Town and Country					-		-		-	1,80,00,000	-
5	Planning, Haryana, Chandigarh	17-09-2024	1,80,00,000.00	-	Government Dues		No		-			
	TOTAL		32,87,88,141.00	31,07,88,141.00							1,80,00,000.00	